

Sixteenth Lok Sabha

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Title: Need to establish steel plant at Kadapa, Andhra Pradesh.

SHRI JAYADEV GALLA (GUNTUR): Mandate given to Government of India under 13th Schedule to AP Reorganisation Act is to establish an integrated steel plant in Kadapa, Andhra Pradesh. But, it appears from Affidavit submitted in Supreme Court that the Government of India is not interested to set up plant citing frivolous reasons, which is gross violation of the Act.

After SAIL submitted its Report that it is not feasible to set up steel plant in Kadapa, on repeated requests and appeals of Chief Minister of Andhra Pradesh to reconsider the decision, Government of India constituted Task Force in December, 2016. Task Force in Phase 4 meeting asked State for incentives and Chief Minister of Andhra Pradesh came forward to give water, 10,000 acres of land, power and contribute for rail/road connectivity. Iron ore mines with 110 million tonnes of reserves with more than 60% ferrous content available in AP — this was also mentioned in MECON report— are sufficient to feed a 3 million tonnes capacity plant for 35-40 years and exploration is also going on in Prakasam and if we add that, plant will last for more than 50 years.

I don't think that any State would go this far for a steel plant, but our CM has gone for the people of Andhra Pradesh in general and Kadapa in particular, because *Kadapa Ukkukk Andlirida Hakku* (Kadapa steel plant is the right of Andhra).

Hence, I request Government of India to immediately give approval and start work to establish steel plant at Kadapa.